

**नियंत्रित और अनियंत्रित कपड़े पर  
मूल्य छापना**

4374. श्री कलशन्ध बर्मा : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार नियंत्रित और अनियंत्रित कपड़े पर मूल्य छापने के प्रश्न पर गम्भीरता से विचार कर रही है और इस सम्बन्ध में अब तक क्या कार्यवाही की गई है; और

(ख) क्या इस सम्बन्ध में कपडा आयुक्त के विचार भी मांगे गये हैं ?

वाणिज्य मंत्रालय में उप-मंत्री (श्री ए० सी० जार्ज) : (क) और (ख) मिलो के लिए, उत्पादित नियंत्रित कपड़े के प्रति मीटर पर सरकार द्वारा निर्धारित कीमते अंकित करना अपेक्षित है। अनियंत्रित कपड़े पर कीमते अंकित करने के बारे में सरकार द्वारा किसी प्रस्थापना पर विचार नहीं किया जा रहा है।

**Purchase of Bales of Jute by Jute Corporation of India**

4375. SHRI G. Y. KRISHNAN: Will the Minister of COMMERCE be pleased to state:

(a) whether the Junta Corporation of India has decided to purchase bales of raw Jute during the season ending September, 1973 and establish direct relations with growers; and

(b) if so, the broad outlines of the purchasing centres, Government have established in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b). The jute purchase operations of the Jute Corporation of India are being carried

on through Departmental Purchase Centres and approved Co-operative Societies of growers. During the 1972-73 (July-June) season Departmental Purchase Centres have been set up by the Corporation as follows:—

**West Bengal:**

Dinhata; Siliguri; Cooch Behar; Cossimbazar; Nabadwip.

**Assam:**

Nowgong; Dhubri; Barpeta Road; Kharupetia.

**Andhra Pradesh:**

Amadalavalasa.

**Orissa:**

Jajpur Road.

**Bihar:**

Kishanganj; Forebesganj.

**Public Sector Industries in Each State**

4376 SHRI VEKARIA: Will the Minister of FINANCE be pleased to state.

(a) the total number of industries set up in public sector in India, State-wise; and

(b) the names and location thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b). The information is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-4570/73.]

**Proposal to Ban Forward Trading in Delhi in Some Agricultural Commodities**

4378. SHRI SHYAM SUNDER MOHAPATRA: Will the Minister of COMMERCE be pleased to state:

(a) whether a proposal to ban forward trading in Delhi in some agri-

cultural commodities is under the consideration of Government; and

(b) if so, the broad outlines thereof?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE):** (a) No, Sir.

(b) Does not arise.

**Plan to employ Unemployed People engaged in Forward Trading in Delhi.**

**4379. SHRI SHYAM SUNDER MOHAPATRA:** Will the Minister of COMMERCE be pleased to state:

(a) what is the number of people who were previously engaged in forward trading in Delhi and who were rendered unemployed after forward trading was banned in certain commodities; and

(b) what is Government's plan to employ them?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE):** (a) No statistics regarding the number of people engaged in various forms of Forward trading in the country as available.

(b) Government has no special plans to employ such persons.

**Establishment of Cyclone radar at Calcutta**

**4380. SHRI BHAGWAT JHA AZAD:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) when the powerful cyclone radar for the detection of developing storm clouds will be established at Calcutta; and

(b) within what radius it shall warn against the incoming storm?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):** (a) The radar at Calcutta

is expected to be established by the end of May, 1973.

(b) The radar can detect storms within a radius of 400 kms.

**Ad-hoc pension to widows of Central Government Employees.**

**4381. SHRI DHARAM RAO AFZULPURKAR:** Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to grant ad-hoc pension to the widows of Central Government employees who completed 25 or 30 years, service and died before 1970; and

(b) if so, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH):** (a) and (b). The widows of Central Government employees are entitled to family pension in accordance with the relevant rules. No proposal for sanctioning of ad-hoc pensions to them is under consideration of the Government.

**Public Sector Undertakings  
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**4382. DR. RANEN SEN:** Will the Minister of FINANCE be pleased to state:

(a) whether public sector industrial undertakings have been instructed to encourage the development of ancillary units;

(b) if so, how many undertakings have drawn up plans for developing ancillary units; and

(c) what are the details of the plans drawn up?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH):** (a) Yes, Sir. Guidelines for the development of ancillary industries have been issued to the Central Government industrial enterprises,